Annexure-1

Name of the corporate debtor:KOHINOOR POWER PRIVATE LIMITED; Date of commencement of liquidation: 04.10.2019; List of stakeholders as on: 15.03.2021

List of secured financial creditors

(Amount in □)

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bank of Baroda		05.11.2019	1128261881	1128261881	Loan	1128261881	YES	Mortgage	1128261881	28.33	0	0	0	0	
2	Bank of India		06.11.2019	1265006339	1265006338	Loan	1265006338	YES	Mortgage	1265006338	31.76					
3	Corporation Bank		30.10.2019	713963558	713506710	Loan	713506710	YES	Mortgage	713506710	17.92					
4	PTC India Financial Servces Limited		01.11.2019	875804529	875804529	Loan	875804529	YES	Mortgage	875804529	21.99					
	TOTAL			3983036307	3982579458						100.00					

Annexure-2

Name of the corporate debtor: KOHINOOR POWER PRIVATE LIMITED; Date of commencement of liquidation: 04.10.2019; List of stakeholders as on: 15.03.2021

List of unsecured financial creditors

(Amount in □)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	IFCI Limited		01.11.2019	1674056743	1673709752	principal amount and		100	0	0	0	0	
	TOTAL			1674056743	1673709752								